

(b) if so, what would be the quantity of wheat and sugar likely to be allocated and when?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT & COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). In September, 1968, the Government of Madras made a request for increasing the wheat quota for distribution as wheat under the public distribution system from 10,000 tonnes to 15,000 tonnes per month. The State Government's request was acceded to. No request was received from the Government of Madras for more allocation of wheat and sugar thereafter.

#### Sen Sugar Enquiry Commission

5073. SHRI M. N. REDDY: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the precise action taken by Government on the recommendations contained in the Report submitted by the Sen Sugar Enquiry Commission;

(b) whether the recommendations were accepted and implemented in full or in part; and

(c) the reasons for non-acceptance of all the recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT & COOPERATION (SHRI ANNASAHIB SHINDE):

(a) and (b): The recommendations of the Sugar Enquiry Commission were carefully considered in consultation with various interests concerned, accepted and acted upon where considered feasible, while others were examined and kept in view.

(c) The recommendations of the Sugar Enquiry Commission show that it is difficult to formulate any long term policy with regard to sugar industry as the circumstances vary widely from year to year on account of variations in area under sugarcane and of the conditions of the sugarcane crop which mainly depend on weather conditions. These variations in periods of shortfall give rise to connected problems of rise in

price of gur and khandsari and diversion of cane from sugar to khandsari production. The circumstances prevailing from year to year, therefore, have to be taken into consideration for formulation of policy for that year. This is being done in consultation with the various interests, namely sugar industry, State Governments etc.

#### Nizam Sugar Factory, Andhra Pradesh

5074. SHRI M. N. REDDY: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the amount of "extra price" of sugarcane under the Price linking formula for the years 1959-60, 1960-61 and 1961-62 pertaining to the Nizam Sugar Factory Ltd., Shakkernagar Bodhan, Andhra Pradesh, has been determined;

(b) if so, the quantum of extra price for each year during the above period;

(c) in case of non-determination the reasons for such inordinate delay; and

(d) the probable date by which this price will be announced?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT & COOPERATION (SHRI ANNASAHIB SHINDE):

(a) The additional price for 1959-60 has already been announced. As regards the years 1960-61 and 1961-62 the matter is under consideration.

(b) The additional price payable for the season 1959-60 was Rs. 21.65 lakhs out of which Rs. 9.27 lakhs was payable to their own farm and Rs. 12.37 lakhs to the growers. According to the intimation received so far the factory has paid an amount of Rs. 7.78 lakhs to the growers.

(c) and (d) The data for the years 1960-61 and 1961-62 has been collected and is under consideration. The determination of price will be made shortly.

#### Zones For Determining Sugar Price

5075. SHRI M. N. REDDY: Will the Minister of FOOD AND AGRICULTURE be pleased to state: